Name of the Corporate Debtor: KLT AUTOMOTIVE AND TUBULAR PRODUCTS LIMITED; Date of Commencement of CIRP; 26-09-2024; List of Creditors as on: 23-04-2025; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	13578933700	2	13578933700	92.98				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	489473995			0.00			489473995	Annexure 4
5	Operational creditors (Workmen)	260	17059892	260	17059892	0.12				Annexure 5
6	Operational creditors (Employees)	385	45509556	385	45429599	0.31		79957		Annexure 6
7	Operational creditors (Government Dues)	8	626606341	7	252934873	1.73		351947378	21724090	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	266	1042073944	251	709931482	4.86	15724310	265912159	62826515	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		923	15799657428	905	14604289546	100.00	15724310	617939494	574024600	